

LOK SABHA

BULLETIN-PART II (General Information relating to Parliamentary and other matters)

Nos. 8066-8093] [Tuesday, February 6, 2024/ Magha 17, 1945 (Saka)

No. 8066

Parliamentary Notice Office

Distribution of Group Photograph of Members of Lok Sabha

Members are informed that copies of Group Photograph of Members of 17th Lok Sabha which was taken on 19th September, 2023 are available at Publications Counter.

Members may obtain/collect a copy of rolled form of 15"x40" size either in Hindi or English version from the Publications Counter, G-2, Ground Floor, Parliament House of India (New Building of Parliament) w.e.f Wednesday the 07th February, 2024 onwards as per their convenience.

No. 8067

Members Reference Service (LARRDIS)

Briefing Session for Members of Parliament

A Briefing Session is being organised for Hon'ble Members of Parliament on 07 February, 2024 in 'Samanvay-01', First Floor, Parliament House (New Building), as per the following schedule:

Date	Time	Subject
07 February, 2024 (Wednesday)	09:30 a.m. to 10:30 a.m.	The Water (Prevention and Control of Pollution) Amendment Bill, 2024

The Briefing Session will also be available on webcast at <https://webcast.gov.in/parliament/>

Hon'ble Members are requested to kindly make it convenient to attend the Briefing Session.

No. 8068

Privileges & Ethics Branch

Release of Shri Atul Kumar Singh *alias* Atul Rai

The following communication dated 02 February 2024 from Office of Senior Jail Superintendent, Central Jail, Naini, Prayagraj was received on 05.02.2024:-

"This is to inform that Shri Atul Kumar Singh (*alias*) Atul Rai, Hon'ble Member of Parliament (Lok Sabha) was released from Central Jail, Naini, Prayagraj in compliance with the release order issued by the District Judge of MP/MLA Court, Lucknow from 02.02.2024 till 22.03.2024 on interim parole."
